

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.113/06

Monday this the 10th day of April 2006

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

1. K.N.Radhakrishnan,
S/o.N.R.Narayana Pillai,
Senior Loco Inspector,
O/o. Senior Section Engineer/
Carriage & Wagon/Southern Railway,
Ernakulam Junction.
Residing at Mulleppillil Padmalayam,
East Kadungalloor, UC College P.O., Aluva.
2. C.Abdulla,
S/o.Moideen,
Senior Loco Inspector,
O/o. Senior Divisional Mechanical Engineer,
Southern Railway, Palghat.
Residing at Chacrathodi House,
P.O.Pattikadu, Malappuram District.
3. B.Sathyendra Kumar,
S/o.Bharathan,
Senior Loco Inspector,
Southern Railway, Calicut.
Residing at No.613, East Hill Apartments,
East Hill, Calicut.
4. P.N.Jayaraj,
S/o.Natarajan,
Senior Loco Inspector,
Southern Railway, Quilon.
Residing at Pushpavadiyil House,
Malayalapuzha Eram P.O.,
Pathanamthitta District.
5. P.N.Gopalakrishnan,
S/o.P.K.Gopalakrishnan Nambiar,
Senior Loco Inspector,
Southern Railway, Mangalore.
Residing at Railway Quarters No.34 A,
Near K.V.No.II, Mangalore.

...Applicants

(By Advocate Mr.T.C.Govindaswamy)

.2.

Versus

1. Union of India represented by the General Manager,
Southern Railway, Head Quarters Office,
Park Town P.O., Chennai – 3.
2. The Chief Personnel Officer,
Southern Railway, Head Quarters Office,
Park Town P.O., Chennai – 3.
3. The Divisional Railway Manager,
Southern Railway, Palghat.
4. The Senior Divisional Personnel Officer,
Southern Railway, Palghat.
5. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum.

...Respondents

(By Advocate Ms.P.K.Nandini)

This application having been heard on 10th April 2006 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

The applicants are presently working as Senior Loco Inspector and are seeking stepping up of their pay on par with the common junior. They had submitted Annexure A-5 representation to the respondents for considering their request for stepping up of pay on par with Shri.O.Sadanandan and Shri.T.Raghavan whose pay has been stepped up on par with common junior Shri.P.P.Sasikumar as a result of the order of this Tribunal in O.A.368/02. The applicants claim that they are also similarly placed and are eligible for the benefit granted by this Tribunal.

2. Since the matter is pending consideration before the respondents, we are of the view that it would be just and proper to give a direction to the respondents to consider the representation of the applicants at Annexure

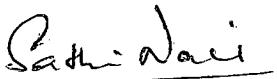
.3.

A-5 in the light of the orders already passed in O.A.368/02 (Annexure A-2) and Annexure A-4. We, accordingly, do so. Further, we direct the respondents to convey a decision to the applicants on the above representation within a period of two months from the date of receipt of a copy of this order. The O.A is disposed of. No order as to costs.

(Dated the 10th day of April 2006)



GEORGE PARACKEN
JUDICIAL MEMBER



SATHI NAIR
VICE CHAIRMAN

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